



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

## ORDER SHEET

COURT NO. : 1

26/07/2019

O.A./260/671/2017

M.A./260/628/2017

SMT G MISTRY

-V/S-

ALL INDIA RADIO

ITEM NO:24

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.D.K.Mallick  
Mr.A.P.Mishra (Resp)

Notes of The Registry	Order of The Tribunal
	None appears for the applicant. No one was present on behalf of the applicant on previous date i.e. 27.6.2019. It seems that the applicant is no longer interest in pursuing this matter.
	Mr.D.K.Mallick, learned counsel for the respondents No. 1 to 4 is present.
	Mr.A.P.Mishra, learned counsel for the respondent No.5 is present. He submitted that there is an excess payment made to the applicant and the same is to be recovered.
	However, since no one is appearing on behalf of the applicant, the OA is dismissed in default for non-prosecution on the part of the applicant. There will be no order as to

costs.

Copy of the order be sent by the Registry to the applicant by post.

( GOKUL CHANDRA PATI)  
MEMBER (A)

I.Nath

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